

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**10. C.P.(IB)-393(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - V H Aparadh Hotels Pvt Ltd**

**Section: 10 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**C.P.(IB)/393(MB)2023: -**

**Presence: -**

Adv. Rahul Sarda i/b Adv. Abhishek Adke .... Applicant /Petitioner.

Adv. Srihari Saranathan ..... Canara Bank (through VC).

Heard and **Reserved for orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**